

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 103 of 2014**

**Dated : 31<sup>st</sup> October, 2014**

**In the matter of:**

**THDC India Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.N. Siddiqui (Rep)  
Mr. Rajeev Jain (Rep)

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. K.S. Dhingra for R-1.  
Mr. Suraj Singh & Mr. Pradeep  
Misra

**ORDER**

As the Bench did not assemble today, the matter is posted for further hearing on 24.11.2014.

**Court Master**